

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 694/2018 in CP(CAA)-1012(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.08.2018

NAME OF THE PARTIES:

Vodafone Mobile Services Ltd.

SECTION: 230-232 of Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 24.08.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)